NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.257/252/HDB/2017
NAME OF THE COMPANY	Siraj Interiors Private Limited
NAME OF THE PETITIONER(S)	Siraj Interiors Private Limited
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Γ	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Naleth Kumar Songam	Advocak	9000666072 Songamodella-egmil.	Colonia
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Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Naresh Kumar Sangam, Learned Counsel for the Applicant.

Post the case on 04.02.2018.

Member (T)

Member (J)

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